

(d) by what time these programmes are likely to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The Seventh Plan projects of the Coconut Development Board financed out of plan funds have been approved. Due to abolition of Cess on Copra, the projects earlier financed out of cess collections are being continued on year to year basis.

(b) The total plan and non-plan outlay is likely to be of the order of Rs. 950.00 lakhs.

(c) The Coconut Development Board is providing financial assistance to artisans for purchasing essential machinery to produce various items utilising different parts of the coconut tree.

(d) Implementation of all sanctioned projects has already started.

Air Service to Kanyakumari

3153. SHRI R. DHANUSHKODI ATHITHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are considering a plan to bring Kanyakumari on the aviation map;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether Government propose to start helicopter service to Kanyakumari for the time being?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) to (c): Kanyakumari is adequately connected by rail and road transport. The air passengers to and from Kanyakumari are

served by Trivandrum airport which is in close proximity thereto.

(d) At present, there is no such proposal

Financial assistance under IRDP

3154. SHRI SRIBALLAV PANIGRAHI: SHRI LAKSHMAN MALLICK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to raise the limit of financial assistance being given to the States under the Integrated Rural Development Programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) The allocation of funds for Integrated Rural Development Programme (IRDP) is made annually on the basis of annual plans and the budget provided for the programme. The State's share is determined according to a formula which is 2/3rds on incidence of poverty and 1/3rd on the number of blocks for the year 1987-88. There is as such no limit of financial assistance which may be given to State.

(b) Question does not arise.

Central Assistance for shifting cultivation

3155. SHRI JAGANNATH PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken for preventing the practice of shifting cultivation amongst tribals in different States;

(b) the Central assistance provided to State Governments to implement programmes; and

(c) the various programmes implemented in States including Orissa State to